GOVERNMENT OF NCT OF DELHI PUBLIC WORKS DEPARTMENT 5TH LEVEL "B" WING DELHI SECRETARIAT: NEW DELHI

F.No.(102)/PWD-II/VSQ/STARRED(2)/2021/2164-65 DATE: 51/12/12/

To

The Dy. Secretary, Question Branch, Delhi Legislative Assembly, Question Branch, Old Secretariat, New Delhi- 110054.

Sub: - Reply of Legislative Assembly (Starred) Question No. 02 raised bySh. Abhay Verma, Hon'ble MLA during winter session 2021 due for 03.01.2022.

Sir,

Kindly refer to your letter No. F. 11(B-1) VI/2020-25/VSS/Question Branch/0216 dated 24/12/2021 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail.

Yours faithfully,

Encl: As above

Dy. Secretary (PWD/VS)/L.O. 011-23392589

F.No.(102)/PWD-II/VSQ/STARRED(2)/2021 / 12/64-65 DATE:31/12/21

Copy for information to:-

1. OSD to Hon'ble Minister (PWD)

Dy. Secretary (PWD) 011-23392589

विभाग का नाम :- लोक निर्माण विभाग, दिल्ली सरकार विभाग का पता :- 5वॉ तल, बी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ संपदा, नई दिल्ली-110002.

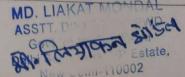
तारांकित प्रश्न संख्याः 02

दिनांकः 03.01.2022

प्रश्नकर्ता का नामः श्री अभय वर्मा

क्या लोक निर्माण विभाग मंत्री यह बताने की कृपा करेगें कि:

क्र.स.	प्रश्न	
क	दिल्ली में लगाए गए सीसीटीवी कैमरों का विधान सभा क्षेत्रवार विवरण;	उत्तर दिल्ली में अभी तक 1,33,278 सीसीटीवी कैंमरे लगाये जा चुके है विधानसभा क्षेत्रवार विवरण अनुलग्नक 'अ' के रूप में संलग्न है।
ख	1 अप्रेल, 2020 से 22 दिसंबर, 2021 तक लक्ष्मी नगर विधानसमा क्षेत्र में उपलब्ध कराई गई वाई—फाई सुविधा का विवरण;	लक्ष्मी नगर विधानसभा क्षेत्र मे पब्लिक प्लेस पर 89 वाई—फाई हॉटस्पाट एवं बस स्टाप पर 28 वाई—फाई हॉटस्पाट लगाऐ जा चुके है।
ग	किसी भी चुनाव क्षेत्र में वाई—फाई लगाने के लिए अपनाई जाने वाली प्रक्रिया;	माननीय मंत्री पीडब्ल्यूडी जीएनसीटीडी द्वारा अनुमोदित एसओपी के अनुसार वाई—फाई स्थापना के लिए अनुरोध पीडब्ल्यूडी जीएनसीटीडी के ऑनलाइन पोर्टल पर पंजीकृत आर डब्ल्यू ए या मार्केट एसोसिएशन से निर्धारित प्रपत्र में प्राप्त किया जा रहा है। आवश्यक औपचारिकताओं और माननीय मंत्री पीडब्ल्यूडी जीएनसीटीडी के अनुमोदन और वाई—फाई की मात्रा और व्यवहार्यता की जांच के बाद वाई—फाई स्थापित किया जाता है।
घ	इस प्रक्रिया में स्थानीय विधायक की क्या भूमिका होती है;	उपरोक्तानुसार।
ন্ত	लक्ष्मी नगर विधानसभा क्षेत्र में विकास मार्ग, मदर डेयरी रोड तथा पटपड़गंज रोड आरओबी 36 हेतु विकास प्रस्तावों का विवरण;	1.विकास मार्गः -लक्ष्मी नगर Light Signal से करकरी मोड तक (3कि.मी.) सडक के सौदर्यीकरण का कार्य प्रगति पर है।इसकी लागत 21.5 करोड रूपये है। यह कार्य 3 महीने में पूरा किया जाएगा।
		2. मदर डेयरी आरओबी /36 मदर डेयरी आरओबी /36 रोड़ पर -गणेश चौक से एनएच)24) तक फुटपाथ व लक्ष्मी नगर से एनएच-24 तक सैन्ट्रल वर्ज पर रेलिंग लगाने का कार्य प्रगति पर है। इसकी निविदा राशि रू 49,03,183/- व कार्य को पूरा करने का समय 02 माह है।
		3.पटपड़गंज रोड़:) -a) पटपड़गंज रोड़ पर "Remodeling of



		Drain at Patparganj Road from under pass to Ganesh Chowk" का कार्य चल रहा है। इसकी निविदा राशि रू. 52,52,273/- है, कार्य को पूरा करने का समयः -2 माह है और कार्य प्रगति पर है। (b) पटपड़गंज रोड़ पर "Remodeling of Drain at Patparganj Road from Nirman Vihar Red light to Disused canal road" अनुमानित लागत रू. 1,94,62,653/- कार्य को पूरा करने का समयः -4 माहनिविदा आमंत्रण का कार्य प्रगति पर है।
च	उन परियोजनाओं पर आन वाले खर्च का अनुमानित विवरण तथा इनको पूरा किए जाने की समय—सारिणी;	
छ	क्या इन सड़कों पर फुट ओक ब्रिज बनाए जाने का कोई प्रस्ताव है; और	
স	यदि हाँ, तो उसका विवरण कर है?	उपरोक्त 'छ' के अनुसार।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।

(मो० लियाकत मोडल) सहायक निदेशक (लो०ति०वि०)

ASSTT. DIRECTOR, PWD Govt. of NCT of Delhi Delhi Secretariat, IP Estate, New Delhi-110002

Upto date details of CCTV cameras installed in various RWA/MA as on 28.12.2021

		e (QM No.02
AC No.	AC Name	number of CCTV camera installed
1	Narela	2343
2	BURARI	2000
3	TIMARPUR	1730
4	ADARSH NAGAR	1941
5	BADLI	2000
6	RITHALA	2964
7	BAWANA	
8	MUNDKA	2777
9	KIRARI	2111
10	SULTANPUR MAJRA	2138
11	NANGLOI JAT	2284
12	MANGOL PURI	2000
13	ROHINI	2108
14	SHALIMAR BAGH	1921
15	SHAKUR BASTI	2393
16	TRI NAGAR	2516
17	WAZIRPUR	1752
18	MODEL TOWN	1609
19	SADAR BAZAR	1926
20	CHANDNI CHOWK	1217
21	MATIA MAHAL	1333
22	BALLIMARAN	1802
23	KAROL BAGH	1377
24	PATEL NAGAR	2002
25	MOTI NAGAR	2000
26	MADIPUR	2000
27	RAJOURI GARDEN	2000
28	HARI NAGAR	2000
29	TILAK NAGAR	2084
30	JANAKPURI	2000
31	VIKASPURI	2000
32	UTTAM NAGAR	2000
33	DWARKA	2000
34	MATIALA	1929
35	NAJAFGARH	2161
36	BIJWASAN	1649
37	PALAM	1768
38	DELHI CANTT	1551
39	RAJINDER NAGAR	1311 1825

AC No.	AC Name	number of CCTV camera installed
40	NEW DELHI	2630
41	JANGPURA	2000
42	KASTURBA NAGAR	1937
43	MALVIYA NAGAR	1987
44	R K PURAM	1948
45	MEHRAULI	1969
46	CHHATARPUR	2000
47	DEOLI	1882
48	AMBEDKAR NAGAR	1824
49	SANGAM VIHAR	2005
50	GREATER KAILASH	1981
51	KALKAJI	1933
52	Tughlakabad	1991
53	BADARPUR	2011
54	OKHLA	1850
55	TRILOKPURI	1823
56	KONDLI	2002
57	PATPARGANJ	2833
58	LAXMI NAGAR	1956
59	VISHWAS NAGAR	(0)
60	KRISHNA NAGAR	1413
61	GANDHI NAGAR	385
62	SHAHDARA	2403
63	SEEMA PURI	1909
64	ROHTAS NAGAR	1979
65	SEELAMPUR	2000
66	GHONDA	1824
67	BABARPUR	2005
68	GOKALPUR	1987
69	MUSTAFABAD	O
70	KARAWAL NAGAR	2289
	Total	133278

GOVERNMENT OF NCT OF DELHI

PWD SECRETARIAT: 5TH LEVEL: B-WING

DELHI SECRETARIAT: I P ESTATE NEW DELHI: 110002

F.No.ENC/DIR(W)/SOP/CCTV/2021/ 9665 - 72

Dated: 21/10/21

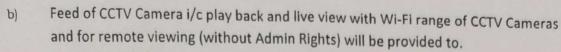
Standard Operating Procedure for Operationalization of the Scheme of Installation of CCTV Cameras in NCT of Delhi.

In partial modification of the Order No. minhealth/7032 dt. 27/08/2018 and Order No. 54(9)/EE(E)-I/CCTV/1156-63 CD No.057625844 dt. 28/01/2021 regarding Standard Operating Procedure (SOP) for installation of CCTV Cameras in the NCT of Delhi, the following SOP shall be in force with immediate effect.

- In order to make the scheme of CCTV Cameras more public oriented, the Hon'ble MLA/Residential Welfare Associations/Market Welfare Associations (RWAs/MAs)/ Residents in the NCT of Delhi shall be allowed to make application for installation of the CCTV Cameras in their locality.
- For this purpose, Public Works Department (PWD), Govt. of NCT of Delhi, shall provide a link on its official website for the Hon'ble MLA/RWAs/MAs/Residents for 2. making an application for installation of CCTV Cameras.
- Interested Hon'ble MLA/ RWAs/MA/Residents desirous of installing CCTV Cameras in their locality/vicinity shall apply through this link and shall fill the online 3. application form.
- The form shall contain the relevant details, which, inter-alia, include the following:
 - a) Name of applicant (Individual/ Resident Welfare Association/Market Association / MLA/ MLA representative).
 - b) Contact number of the individual/representative of the applicant Hon'ble MLA/ RWA/MA (as applicable).
 - c) Details of the Constituency i.e. consultancy Name & number.
 - d) Address & CA number of the resident willing to allow the power supply for the ODE along with the requisite undertaking (to be uploaded) from the house owner, that he will not disconnect the gower supply of CCTV Cameras for next five years, along with her/his contact number/mobile number.
 - e) Latest Electricity bill Copy details of the RWA/MA representative and willing resident.
- The PWD will analyze the feasibility of the proposal of the Hon'ble MLA/ RWAs/MA/Residents and submit the consolidated list for approval on monthly basis 5. through the PWD Sectt.

Once the proposed locations for installation of the CCTV cameras is finalized/approved, a team comprising of the following shall together decide the number of CCTVs required on these respective locations.

- (i) Representatives of Hon'ble MLA/ RWA/MA/House Owners.
- (ii) Representatives of Local Police
- (iii) Representative of PWD
- (iv) Installation Engineer
- 7. The draft plan formulated by the above said team will be presented in the General Body Meeting (GBM) of the concerned RWA to invite objections/suggestions. After incorporating viable suggestions/objections, final plan shall be finalized by the above team.(if applicable)
- 8. The vendor will install CCTV Cameras on the locations finalized by the above team.
- 9. The respective RWA/House Owner will provide Electricity Connection for the functioning of CCTV from the nearest available source from her/his own premises Electricity connection. The standard applicable prescribed charges will be reimbursed to the electricity provider/Rebate in Electricity bill shall be allowed as applicable. The RWA/MA/ House Owner will also facilitate the access to said electricity source to the Engineer/team responsible for installation.
 - 10. The operation & maintenance cost, including electricity consumption charges and 4G Data plan charges, shall be borne by PWD. The respective DISCOMs shall raise a separate bill online in proper format indicating Camera reference with location, CA Number, Name and Address of the electricity provider to Ex. Engineer(E) I(CCTV, Wi-Fi, Street Light), PWD who will ensure the reimbursement of the same after due verification.
 - Cameras will be handed over to the concerned RWA/Market Association /Individual after complete installation. However, the complete CCTV Camera system i/c CCC shall be handed over to PWD and only thereafter system shall be considered as complete. The ownership of cameras shall, nonetheless, remain with PWD.
 - 12. A centralized helpline number will be provided by Vendor to Hon'ble MLA/PWD/ RWAs/MA/ individual for any complaint.
 - 13. Feed of the CCTV Cameras installed under the Scheme:
 - a) Feed of CCTV Cameras i/c play back and live view within Wi-Fi range of the CCTV Cameras (without Admin Rights) will be provided to:
 - (a) RWA representative
 - (b) House owner



- i) Area DM
- ii) Area DCP
- iii) Local Police
- iv) PWD
- c) The Mobile Nos. of the concerned representatives of the aforesaid stakeholders will be fed into the system so that alarm, if any, gets reported to them immediately through an automated SMS Technology.

These issues with the approval of the Hon'ble Minister (PWD), GNCTD.

Special Secretary (PWD)

F.No.ENC/DIR(W)/SOP/CCTV/2021/9665-72 CD No. 057665794

Dated: 21/10/21

Copy for information and necessary action:-

- Commissioner of Police, Police Headquarters, Delhi Police, MSO Building, I.P. Estate, New Delhi.
- 2. Engineer-in-Chief, PWD, 12th floor, MSO Building, I.P. Estate, New Delhi.
- 3. The Project Manager (CCTV, Wi-Fi, Street Lights), GNCTD, 11th floor, MSO Building, I.P. Estate, New Delhi.
- 4. The Chief Managing Director, Bharat Electronics Limited, through E-mail-cmdbel.co.in

Copy for information:-

- 1. OSD to Hon'ble Chief Minister, Delhi, 3rd floor, Delhi Secretariat, Delhi.
- 2. OSD to Hon'ble Minister, PWD, 7th floor, A-wing, Delhi Secretariat, Delhi.
- 3. OSD to Chief Secretary, Delhi, 5th floor, Delhi Secretariat, Delhi.
- 4. PPS to Secretary, PWD, GNCTD, 5th floor, B-Wing, Delhi Secretariat Delhi

Special Secretary (PWD)